

HIGH COURT OF SIKKIM
GANGTOK

No. 158/HCS

Dated: 19/07/2019

OFFICE ORDER

In partial modification of Office Order No. 58/HCS dated 26.04.2019, Ms. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division, West Sikkim, who also holds the additional charge of the Court and Office of Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim is hereby directed to hold the Court of Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim on the 1st, 2nd and 3rd Monday of every month. In the event of any holiday on the designated day, she will hold the Court on the immediate next working day.

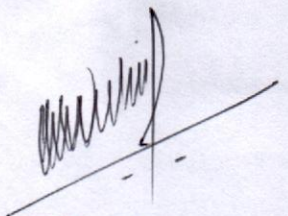
By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR

Memo No. : V(58)/Confdl/HCS/ 5018-64
Date: 19-7-19
Copy to:

1. Ms. Urvashi Pradhan, Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim & Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division(I/C), South Sikkim.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The District & Sessions Judge (West) at Gyalshing.
9. The District & Sessions Judge (East) at Gangtok.
10. The Legal Remembrancer –cum- Secretary, Law, Legal, Legislative and Parliamentary Affairs Department, Government of Sikkim, Gangtok.
11. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The District & Sessions Judge (North) at Mangan.
14. The District & Sessions Judge (Spl. Div. –I)I/C at Gangtok.
15. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
16. The District & Sessions Judge (Spl. Div. –II)I/C at Gangtok.
17. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
18. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok.
19. The Chief Judicial Magistrate-cum- Civil Judge (North)I/C at Mangan.
20. The Officer on Special Duty, High Court of Sikkim, Gangtok.

21. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
22. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
23. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
24. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
25. The Civil Judge-cum-Judicial Magistrate (South) at Namchi
26. The Chief Judicial Magistrate-cum- Civil Judge (South)I/C at Namchi.
27. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division(I/C), South Sikkim.
28. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
29. The Chief Judicial Magistrate-cum- Civil Judge (West)I/C at Gyalshing.
30. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
31. The District Magistrate (East) at Gangtok.
32. The District Magistrate (North) at Mangan.
33. The District Magistrate (South) at Namchi.
34. The District Magistrate (West) at Gyalshing.
35. The President, Bar Association of Sikkim.
36. The General Secretary, Namchi Bar Association, South Sikkim.
37. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
38. The P.A. to Registrar General, High Court of Sikkim.
39. The P.A. to Registrar, High Court of Sikkim.
40. All Section In-charge, High Court of Sikkim, Gangtok.
41. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
42. Notice Board,
43. Guard file &
44. File.


REGISTRAR